NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



T.C.P No. 42/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES:

M/s. Woodward Impex Pvt. Ltd.

V/s.

M/s. The Podar Mills Limited

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Ms. Frickus Hose Counsel

//b. Chitan Bone

for Rep No. 1

2. ARUN MONGA Counsel

12/09/17

//b Deepe Bejej

Adw
For Petitioner

ORDER

TCP No. 42/397-398/NCLT/MB/MAH/2012

Counsel for the Petitioner as well as the Respondent are present.

At request of the Petitioner, list this matter on **04.10.2017** 'high on board' after IB matters.

Sd/-

Sd/-

B.S.V. PRAKASH KUMAR

V. NALLASENAPATHY

Member (Technical)

Member (Judicial)